

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 01.08.2019

**ORDER NO. 162 of 2019**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 76/2019 for CESTAT, Hyderabad for the period from 16.9.2019 to 20.9.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P. V. Subba Rao, Member (Technical) and Hon'ble Sh. P. Dinesha, Member (Judicial)	From <b>16.9.2019</b> to <b>20.9.2019</b>	Customs, Excise and Service Tax Division Bench matters and other DOO matters for delivering majority orders, as notified.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Dy. Registrar